

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 11487 AR(J)/2018

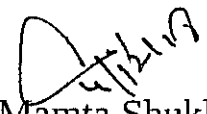
Bilaspur, Dated 4...12.2018

High Court of Chhattisgarh will remain closed for Winter-Holidays from 17.12.2018 to 31.12.2018, and will re-open on 02.01.2019.

During the Winter-Holidays only fresh Criminal Appeals, fresh Criminal Revisions, (pertaining to short sentences up to three months), Fresh Petitions under section 438 and 439 of Cr.P.C. as per their chronological orders, and those cases of urgent nature (be it a writ, civil or criminal matter), accompanied by an application for urgent hearing and application for hearing during Winter Holidays, which are in order, filed and registered on or before 12.12.2018, up to 1:30P.M., will be listed for hearing on 17.12.2018 and those filed and registered on or before 13.12.2018, up to 1:30 P.M. will be listed for hearing on 19.12.2018 and those filed and registered on or before 17.12.2018, up to 1:30 P.M. will be listed for hearing on 20.12.2018.

Hon'ble Smt. Justice Vimla Singh Kapoor has been nominated as Winter Holiday Judge to hold Court sitting on 17.12.2018 from 10:30 A.M. onwards and **Hon'ble Shri Justice Gautam Chourdiya** has been nominated as Winter Holiday Judge to hold Court sitting on 19.12.2018 from 10:30 onwards and **Hon'ble Shri Justice Parth Prateem Sahu** has been nominated as Winter Holiday Judge to hold Court sitting on 20.12.2018 from 10:30 onwards respectively.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Dr. Mamta Shukla)
Additional Registrar(Judicial)